GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3827 ANSWERED ON:12.08.2015 Housing Projects by DDA & NBCC Chudasama Shri Rajeshbhai Naranbhai;Sundaram Shri P.R.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the houses built by the Delhi Development Authority (DDA) and National Building Construction Corporation (NBCC) are badly designed, sub-standard and also highly expensive;
- (b) if so, the manner in which the Government proposes to utilize these two Government entities to build affordable houses by the year, 2022:
- (c) whether the Government have assessed the time taken by DDA and the NBCC in delivery of their projects;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the steps taken by the Government to closely monitor the performance of DDA and NBCC; and
- (f) the present status of housing units being constructed by NBCC along with the budgetary amount allocated and spent so far, Statewise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a): No, Madam.
- (b): Does not arise.
- (c) & (d): Delhi Development Authority (DDA) and National Building Construction Corporation (NBCC) have informed that each project has its own delivery schedule. DDA and NBCC make all attempts to complete the projects within the specified time frame.
- (e): DDA is a statutory autonomous body and NBCC is a Central Public Sector Enterprise under the Ministry of Urban Development. Their performance is monitored as per extant rules/ instructions.
- (f): NBCC has informed that it is constructing housing units in Haryana, Bihar, Rajasthan, Kerala, Odisha, Uttar Pradesh and West Bengal at the present. Government of India does not provide budgetary support to NBCC.